Name of Corporate Debtor: V Hotels Limited Date of Commencement of CIRP: 31 May 2019\* List of Creditors as on: December 04, 2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)													
SI. No.	Name of Creditor	Details of claim received		Details of claim adm			itted		Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if any
		Date of receipt		Amount of claim admitted			Whether related party?	% of voting share in CoC		Mutual dues, that may be set off	not admitted	under verification	
1	Beacon Trusteeship Limited (assignment from Rosean Trading Co. Ltd.)	30-Jul-19	17,62,32,750	16,91,00,000	Inter corporate loan	NIL	No	1.44%	-	-	71,32,750	-	NIL
2	Beacon Trusteeship Limited (assignment from Beckhem Trading Pvt. Ltd.)	30-Jul-19	6,14,59,877	5,91,42,500	Inter corporate loan	NIL	No	0.50%	-	-	23,17,377	-	NIL
3	Beacon Trusteeship Limited (assignment from Sunshine Awasan Pvt. Ltd.	30-Jul-19	2,44,47,884	2,44,00,000	Inter corporate loan	NIL	No	0.21%	-	-	47,884	-	NIL
4	Full Moon Creative Services Pvt. Ltd.	Updated claim form submitted on 17 Oct'22	5,93,88,836	5,93,88,836	Unsecured loan	NIL	No	0.51%	-	-	-	-	NIL
5	Sneh Sadan Traders & Agents Ltd.	11-Sep-19	2,21,89,42,048	-	-	NIL	No	-	-	-	2,21,89,42,048	-	NIL
6	Liz Traders & Agents Pvt. Ltd.	11-Sep-19	60,73,50,297	-	-	NIL	No	-	-	-	60,73,50,297	=	NIL
7	OnTheGo Foods Pvt. Ltd.	28-Aug-19	15,30,00,000	-	-	NIL	No	-	-	-	15,30,00,000	-	NIL
8	Cox & Kings Limited	Updated claim form submitted on 6 Dec'22	1,84,50,00,000	1,76,91,00,000	Unsecured loan and outstanding debentures	NIL	Yes	-	-	-	7,59,00,000	-	NIL
9	Tulip Star Hotels Limited	28-Aug-19	90,60,79,200	37,00,00,000	Unsecured loan	NIL	Yes	-	52,86,79,200	-	74,00,000	-	As part of the claim, claimant has claimed interest of INR 52,86,79,200/-, which is due and payable, only when V hotels Limited is free from various litigations. The same has been verified as contingent claim.
10	Tulip Hotels Private Limited	11-Sep-19	25,93,26,000	12,99,00,000	Unsecured loan	NIL	Yes	-	12,68,28,000	-	25,98,000	-	As part of the claim, claimant has claimed interest of INR 12,68,28,000/-, which is due and payable, only when V Hotels Limited is free from various litigations. The same has been verified as contineent claim.
11	Ajay Ajit Peter Kerkar	17-Oct-22	69,40,295	-	-	NIL	Yes	-	-	-	69,40,295	-	NIL
12	Urrshila Ajit Kerkar	Updated claim form submitted on 17 Oct'22	16,40,500	-	-	NIL	Yes	-	-	-	16,40,500	-	NIL
	Total		6,31,98,07,687	2,58,10,31,336		-	-	2.66%	65,55,07,200	-	3,08,32,69,151	-	

Note: The details presented above are subject to revisions including on account of receipt of additional information and shall be updated accordingly.

<sup>\*</sup>read with the NCLT order dated 7 Sep'22 for exclusion of period of 964 days from 11 Dec'19 to 01 Aug'22